

**Government of Jammu & Kashmir  
Finance Department, Civil Secretariat  
Jammu/Srinagar**

**Subject: Court cases involving financial implications and concurrence.**

**CIRCULAR**

It has come to notice that the cases involving financial implications are sent to Finance Department at belated stage and the Finance Department is left with no option but to grant financial concurrence/release the funds without any option of availing legal remedy or defence in the matter. In order to avoid such situation, it is impressed upon all the Administrative Departments to ensure that the cases involving financial implications/concurrence may be taken up with Finance department at the early stage alongwith all the documents relating to the litigation like copy of writ petition along with annexures, copy of reply filed and judgement passed by the Hon'ble Court/Tribunal for proper appreciation and disposal of the matter.

-Sd/-  
(Santosh D. Vaidya), IAS  
Principal Secretary to the Government  
Finance Department

No.FD-BDGTOKEN/14/2025-03-FD

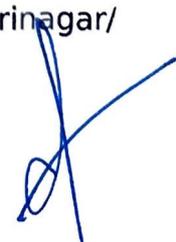
Dated: 14.10.2025

**Copy to the:-**

1. Ld. Advocate General, J&K High Court, Jammu/Srinagar.
2. Additional Chief Secretary to Hon'ble Chief Minister.
3. All Financial Commissioners (Additional Chief Secretaries).
4. Director General of Police, Jammu & Kashmir.



5. Principal Secretary to Hon'ble Lieutenant Governor.
6. Principal Accountant General (A&E), Jammu & Kashmir.
7. Joint Secretary (JKL), Ministry of Home Affairs, Government of India.
8. All Principal Secretaries/ Commissioner Secretaries/Secretaries to the Government.
9. Principal Resident Commissioner, 5-Prithvi Raj, New Delhi.
10. Chief Electoral Officer, Jammu & Kashmir.
11. Director General, J&K Institute of Management, Public Administration and Rural Development.
12. Divisional Commissioner Kashmir/ Jammu.
13. Chairperson, Jammu & Kashmir Special Tribunal.
14. Registrar General, Jammu & Kashmir High Court, Srinagar/ Jammu.
15. All District Development Commissioners.
16. Director Anti Corruption Bureau, Jammu & Kashmir.
17. Director General, Accounts & Treasuries/ Funds Organization/Resources/Codes/Audit & Inspection/Local Fund Audit & Pensions/ Budget.
18. Director General, Development Expenditure Division-I, Finance Department.
19. All Heads of Departments/ Managing Directors/ Chief Executive Officers of State PSU's/ Autonomous Bodies/Societies.
20. Registrars, all Universities of Union Territory of Jammu & Kashmir.
21. Director Information, Jammu & Kashmir.
22. Director Archives, Archaeology and Museums, Jammu & Kashmir.
23. Secretary, Jammu & Kashmir Public Service Commission.
24. Secretary, Jammu & Kashmir Service Selection Board.
25. Secretary, Jammu & Kashmir Legislative Assembly.
26. Director Estates, Jammu/Kashmir.
27. Director, Development Expenditure Division-II, Finance Department
28. Director, Resources/ Accounts & Treasuries, Jammu/ Kashmir.
29. Director/ Principal, North Zonal Accountancy Training Institute, Jammu.
30. All Director(s) Finance/Financial Advisors & CAOs.
31. All Director(s) Planning/ Joint Director(s) Planning.
32. SIO, NIC, Civil Secretariat, J&K
33. Principal Accountancy Training School Srinagar.
34. Joint Director, Jammu & Kashmir Funds Organization, Srinagar/ Jammu.
35. All Treasury Officers, Jammu & Kashmir/ New Delhi.



36. General Manager, Government Press, Jammu/Srinagar.
37. OSD/ Private Secretary to Hon'ble Chief Minister.
38. Private Secretaries to all Hon'ble Ministers.
39. Private Secretary to Hon'ble Advisor to Chief Minister.
40. Private Secretary to Chief Secretary, Jammu & Kashmir.
41. Private Secretary to Principal Secretary to the Government, Finance Department.
42. All Officers/ AAOs/ Section Officers of Finance Department
43. I/C Website, Finance Department ([www.jakfinance.nic.in](http://www.jakfinance.nic.in))
44. I/C Website, GAD([www.jkgad.nic.in](http://www.jkgad.nic.in))
45. Record file(W2scs)

  
14/10/2025  
Aaqib J Mufti (JKAS)  
Accounts Officer Budget  
Finance Department